

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB. No. (IB)-399(ND)/2017

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.10.2017**

**NAME OF THE COMPANY: M/s. PCK Buderus (India) Special Steels Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : None

For the Respondent (s) : None

**Order**

Notice to the Respondent, returnable on 25<sup>th</sup> October, 2017. Dasti as well. Affidavit of service be also filed.

—Sd—  
**(Ina Malhotra)**  
**Member (J)**